

Promotion of Secretary of Ministry of Communications

6104. SHRI SHIV NARAIN SARSONIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Secretary of Communications arranged the tapping of telephones of Opposition M.Ps after the elections to Lok Sabha were announced;

(b) whether the previous Secretary was asked to proceed on leave preparatory to retirement to enable his successor to take charge in July, 1975 soon after the declaration of Emergency; and

(c) whether the promotion of the present Secretary within a few months after becoming Additional Secretary was on the basis of the available Panel of Secretaries or by any special arrangement"

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA):

(a) and (b). No. Sir.

(c) The appointment by promotion of the present Secretary to the post of Secretary, Ministry of Communications, was made, in accordance with the prescribed procedure, followed by the Department of Personnel and Administrative Reforms.

Research Institute of Ayurvedic Medicines at Cannanore

6105. SHRI RAMACHANDRAN KADANNAPPALLI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have any proposal to start a research institute of Ayurvedic medicines in Cannanore district, Kerala; and

(b) where the Ayurvedic plants are available in large scale?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) No, Sir.

(b) Medical plants used for preparation of Ayurvedic Medicines are available in many parts of the country. However, the survey of medicinal plants units of the Central Council for Research in Indian Medicine and Homoeopathy are already carrying out the survey of medicinal plants in various parts of the country.

Ceiling on Income of Companies

6106. SHRI B. K. NAIR: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government intends to introduce a scheme fixing a ceiling on the income of individuals like Company Directors as a first step in the proposed National Wage-Income-Price Policy, and

(b) if so, the brief features thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): (a)

and (b) The present administrative guidelines laid down by Government in the matter of payment of managerial remuneration to Managing/Whole-time Directors of Public Limited Companies and subsidiaries thereof prescribe *inter alia*, certain ceilings on salaries, commission and perquisites payable to them. The revision of the guidelines is presently under examination and revised guidelines are expected to be issued as early as possible.

Accidents in Damoda and Nayadanga Collieries in Dhanbad Coalfield

6107. SHRI A. K. ROY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether two major accidents occurred in Dhanbad Coalfield one on